

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.05.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App (AT) No. 275 of 2017 & I.A. No. 1540, 2512 & 3016 of 2019	McDonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors.  <b>With</b>	Niti Dixit Rahul Dave & Amit Dhingra A-1 Sumit Chopra, ShivamRaheja & RaunaqMathur A-2,3	TejaKaria, AishuaryVikram&Shub haang Sinha-R1,2 Pallavi Srivastava-R7 Rohit Sharma
2.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.  <b>With</b>	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
3.	Contempt Case (AT) No. 07 of 2021 in Comp. App. (AT) No. 275 of 2017	R. P. Khosla Vs. McDonalds (India) Pvt. Ltd. & Ors.	Deepak Khosla	
4.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr.  <b>With</b>	Vasanth Rajasekaran	A. Muraleedharan Abhishek Vikram
5.	I.A. No. 1854 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	A Muraleedharan	Vasanth Rajasekaran Akshay Sachthey

### **For Admission (Fresh Cases)**

6.	Comp. App. (AT) (Ins) No. 373 of 2022	Ishrat Ali Vs. The Cosmos Co-operative Bank Ltd.	Ashish Choudhury	Ananyaa Mazumdar Iva D'Costa Ninad Laud-R2
7.	Comp. App. (AT) (Ins) No. 408 of 2022	Thangky Islary Vs. Suspended Board of Directors of RSH Agro Products Ltd. & Ors.	Pratik Sarkar	

8.	Comp. App. (AT) (Ins) No. 411 of 2022	Ashok Kumar Sarawagi Vs. Enforcement of Directorate & Anr.	Arisha Jain	
9.	Comp. App. (AT) (Ins) No. 443 of 2022	Surender Modi Suspended Director of J. R. Modi Associates Ltd. Vs. Kaliber Associates Pvt. Ltd. Through Its Liquidator Mohan Lal Jain & Anr.	Lokesh Mishra	Anirban Bhattacharya- R1 Nipun Gautam Rajiv Bajaj-R2

**For Admission (After Notice)**

10.	Comp. App. (AT) (Ins) No. 576 of 2021	Wadhwa Rubber Vs. Bandex Packaging Pvt. Ltd.	Kunal Madan	
11.	Comp. App. (AT) (Ins) No. 587 of 2021 <b>(With Defects)</b>	G.S. Constro & Infra Pvt. Ltd. & Ors. Vs. Gajesh Labhchand Jain & Anr.	Ranit basu	Khushboo S. Rajani Ayush J. Rajani
12.	Comp. App. (AT) (Ins) No. 635 of 2021	Pap Chem (India) Pvt. Ltd. Vs. Millenium Papers Pvt. Ltd.	Inder Pahuja	Dev Shah Arjun Sheth
13.	Comp. App. (AT) (Ins) No. 1093 of 2021	The Janata Cooperative Bank Ltd. Vs. Suresh Kumar Jain & Anr.	Rajesh Raina	Anoop Kr. Awasthi- R1
14.	Comp. App. (AT) (Ins) No. 14 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Anr.  <b>With</b>	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
15.	Comp. App. (AT) (Ins) No. 15 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Ors.	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
16.	Comp. App. (AT) (Ins) No. 45 of 2022	Magadh Spun Pipe Ltd. Vs. State Bank of India	Dushyant	PBA Srinivasan Parth Tandon Nikita Ross-R1

17.	Comp. App. (AT) (Ins) No. 59 of 2022	BNK Power Solution Pvt. Ltd. Vs. Rajkumar Poddar RP of Vadraj Energy (GUJ) Ltd. & Ors.	Swaroop George	Yashvardhan Murtaza Somjee Smita Kant-R2
18.	Comp. App. (AT) (Ins) No. 124 of 2022	Atiuttam Prasad Singh Liquidator SNS Diagnostics Ltd. Vs. Utsav Securities Pvt. Ltd.	Mohd. Nazim Khan	S P Singh
19.	Comp. App. (AT) (Ins) No. 261 of 2022	Chipsan Aviation Private Ltd. Vs. Punj Llyod Aviation Ltd.	Nidhi Vardhan	Karan Luthra Aarushi Tiku
20.	Comp. App. (AT) (Ins) No. 323 of 2022	Dharmender Verma Vs. Jitender Arora Resolution Professional Premia Projects Ltd. & Anr.	Rajiv K. Virmani	Sikhil Suri Nikhil Thapar Komal Gupta-R1 Jitendra Arora
21.	Comp. App. (AT) (Ins) No. 331 of 2022	G4S Secure Solutions (India) Pvt. Ltd. Vs. Heavy Engineering Corporation Pvt. Ltd.	Shweta Bharti	Amit Meharia Madhavi Divan Aishani Narain Amit Meharia
22.	Comp. App. (AT) (Ins) No. 339 of 2022	Anand Singh Vs. Harshad Shamkant Deshpande, Resolution Professional for Transport Solutions Pvt. Ltd. & Ors.	Aaditya Pande	Harshad Deshpande- R1 Avinash R Khanolkar-R3
23.	Comp. App. (AT) (Ins) No. 359 of 2022 <b>(With Defects)</b>	Prashanth Shekara Shetty Vs. Alcuris Healthcare Pvt. Ltd. & Anr.	Prerna Arora	
24.	Comp. App. (AT) (Ins) No. 370 of 2022	Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd.	Sanjay Bhatt	R.K Gupta Ekansh Mishra Swarlipi Deb Roy
25.	Comp. App. (AT) No. 31 of 2022	R. P. Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors.  <b>With</b>	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2- R7
26.	Comp. App. (AT) No. 32 of 2022	R. P. Khosla Vs. Vikram Bakshi  <b>With</b>	Deepak Khosla	Rishi Sood-R1 Anand M Mishra-R2- R7

27.	Comp. App. (AT) No. 33 of 2022	Vineet Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors.	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2- R7
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#### For Hearing

28.	Comp. App. (AT) (Ins) No. 1104 of 2020	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
29.	Comp. App. (AT) (Ins) No. 1105 of 2020	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
30.	Comp. App. (AT) (Ins) No. 1107 of 2020	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
31.	Comp. App. (AT) (Ins) No. 1108 of 2020	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
32.	Comp. App. (AT) (Ins) No. 436 of 2021	Pritam Jaiswal Vs. Punjab National Bank & Anr.	Rajeev Ranjan Raj	Ashok Kriplani-R2 RP Anmol Chandan-R1
33.	Comp. App. (AT) (Ins) No. 03 of 2022	Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr.	Kumar Anurag Singh	Rajesh Kr. Gautam
34.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors.  <b>With</b>	Deepak Khosla	Anand Mishra-R1 to R5
35.	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017	R.P. Khosla Vs. Rishi Sood (Adv) & Ors.	Deepak Khosla	Anand Mishra-R2 to R6
36.	Contempt Case (AT) No. 08 of 2021 in Comp. App. (AT) No. 36 of 2016	Montreaux Resorts (P) Ltd. Vs. Vikram Bakshi & Ors.	Deepak Khosla	Anand Mishra-R2 to R6

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>37.</b>	Comp. App. (AT) (Ins) No. 713 of 2020  <b>(PH)</b>	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman- IRP
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**